



**Central Administrative Tribunal  
Principal Bench**

**MA 3957/2019  
OA No. 990/2019**

**New Delhi this the 13th day of December, 2019**

**Hon'ble Mrs. Vijay Lakshmi, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Brijnesh Dubey  
S/o Sh. Yogesh Kumar Dubey  
Age 36 Group 2 Level-C  
R/o House No. 383, Street No. 15,  
Delhi-110084. ... Applicant

(By Advocate : Sh. Nimish Chib )

Versus

1. National School of Drama  
Bahawalpur House,  
Bhagwandas Road,  
New Delhi.
2. Ms. Sushmita  
D/o Mr. Ashok Kumar Sahoo  
R/o A-7, ZYM KHAHA SOCIETY  
Molarband, Gautampuri, Phase II  
Badarpur  
New Delhi 110044.
3. Union of India  
Through Secretary of Ministry of Culture  
Ministry of Culture  
Room No. 501, 'C' Wing,  
Shastri Bhawan,  
New Delhi-110015. ... Respondents

(By Advocate : Ms. Tamli Wad with  
Ms. Aayushi Singh-R-1)

**O R D E R (ORAL)****Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. Nimish Chib, learned counsel for the applicant seeks to withdraw the OA with liberty to initiate legal proceedings, if so required and if so advised.

2. In view of the above, the OA is dismissed as withdrawn.

3. With the dismissal of the OA, MA No. 3957/2019 also stands disposed and no separate order is being passed.

**(Pradeep Kumar)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

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